

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

Original Application No.110/2001

Dated this 9th December, 2003.

CORAM: HON'BLE SHRI ANAND KUMAR BHATT, MEMBER(A)
HON'BLE SHRI MUZAFFAR HUSAIN, MEMBER (J)

1. C.D. Sharma
presently working as Depot
Store Superintendent in the Office
of Deputy Controller of Stores,
Central Railway,
Matunga, Mumbai and residing
at C-106, Narayan Darshan
Waldhuni, Kalyan (East),
District Thane, Pin 421 301.
2. Guru Prasad Anand
working as Depot Store
Superintendent in the Office
of District Controller of
Stores (Gen.), Central Railway
Currey Road, Mumbai 400 013,
and residing at B-6, Shreeji
Darshan, Waldhuni, Kalyan (E)
Dist. Thane, Pin 421 301.
3. A.B. Chaware,
working as Depot Store
Superintendent, in the office
of the District Controller of
Stores (MD), Central Railway,
Manmad, and residing at
RB-III/643, Godawari Colony
Central Railway,
Manmad,
District Nasik. Applicants

(Applicants by Shri Ramesh Ramamurthy, Advocate)
vs

1. Union of India
through the General Manager,
Central Railway,
C.S.T. Mumbai 400 001.
 2. The Secretary
Ministry of Railway,
Railway Board,
Rail Bhavan,
New Delhi 110 001.
 3. The Chief Personnel Officer,
(Stores & Medical)
Central Railway,
C.S.T. Mumbai 400001.
 4. The Controller of Stores,
Central Railway,
C.S.T. Mumbai 400 001.
 5. The District Controller of
Stores (ACL)
Bhusawal Division,
Central Railway,
Bhusawal, Dist. Jalgaon,
- ju*

Maharashtra.
(Respondents by Shri S.C. Dhawan, Advocate)

... Respondents

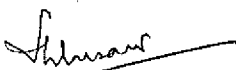
O R D E R (ORAL)

[Per: Anand Kumar Bhatt, Member (A)]


Shri Ramesh Ramamurthy, learned counsel for the applicant and Shri S.C. Dhawan, learned counsel for the respondents.

2. The matter has been heard. It has come out during the hearing that applicant No.1 and 2 were ultimately included in the eligibility list and have been finally selected for the post of Assistant Controller of Stores, in the Grade of Rs.75000/-12,000/-. As regards, applicant No.3 he was not included in the eligibility list or in the stand-by list in the first selection and, therefore his grievance still remains in regard to that selection. However, in regard to him, Shri S.C. Dhawan, counsel for the respondents has informed that in the latest selection he was included in the eligibility list, participated in the selection, passed written test but failed to be included in the panel ultimately.

3. In the changed circumstances, Shri Ramesh Ramamurthy is permitted to withdraw the present O.A. with liberty to file a fresh O.A. in respect of any of the remaining grievances of any of the above applicants, if so advised. The O.A. is dismissed as withdrawn. No costs.


(Muzaffar Husain)

Member (J)


(Anand Kumar Bhatt)

Member (A)

sj*